

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

16159-16184
No. _____/Genl./West/THC/2024

Dated, Delhi the 13/5/24

CIRCULAR

Sub:- Regarding ascertaining pendency of Appeals, if any, in respect of matured case Files which are to undergo weeding out process in accordance with the direction contained in the Judgment Dated 09.01.2017 of the Hon'ble High Court of Delhi.

Forwarded Letter No. 308 R.R./NW & N/RC/2024 Dated 07.05.2024 Bearing Diary No. 4840 Dated 07.05.2024 received, on the subject cited above, from The Branch Incharge, Record Room North-West & North, Rohini Courts Complex, Delhi along with Annexure - 'A' (Table showing the details of PS/Court-wise Mauzas of matured Judicial Case Files of Police Stations under West District (consigned here during jurisdiction period from 01.01.2006 to 31.10.2008 at Rohini Courts as well as received of earlier years from R.R. (Crl.), THC at the time of commencement of Rohini Courts) – in 1 Page and **Annexure 'B' (Data containing in a CD containing Soft copy (in PDF) of PS/Mauza-wise and Year-wise lists (15) of the aforesaid 8982 matured consigned Judicial Case Files of Record Room (Magisterial Court) for information and necessary action i.e. information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in Annexure 'B' (Data which was provided and copied from the Pen Drive) and be sent to Record Room, North-West & North, Rohini Courts Complex, Delhi through Official E-Mail ID: "rrnw.ddc@gov.in" within 15 days and if reply was not received at the stipulated time, it will be presumed by Record Room, Rohini Courts, Delhi that there is no Appeal/Revision pending of the Cases mentioned in the Annexure 'B' in the Appellate Sessions Courts of West District, Tis Hazari Courts, Delhi to:-**

1. All Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Cases, West District, Tis Hazari Courts, Delhi with the request to download the Annexure 'B' i.e. Data containing in a CD in Softcopy (in PDF) from the Website of District Courts of Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the official concerned to upload the Circular & its enclosures along with the Annexure 'B' i.e. Data containing in a CD in Softcopy (in PDF) on Centralized Website as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the official concerned to upload the same on LAYERS except the Annexure 'B' i.e. Data containing in a CD in Softcopy (in PDF).

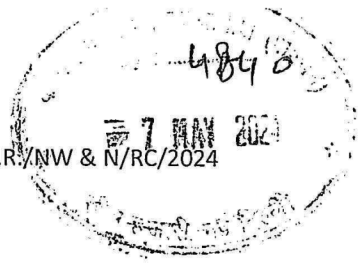

(Ajay Gupta)

District Judge (Commercial Court) – 05/
Officer In-charge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

No. 308 R.R./NW & N/RC/2024

Date: 07.05.2024



06
08/5/24

To

The Ld. Principal District & Sessions Judge, West District
Tis Hazari Courts, Delhi.

5967

07/05/24

Sub: Regarding ascertaining pendency of appeals, if any, in respect of matured case files which are to undergo weeding out process in accordance with the directions contained in the Judgment dated 09.01.2017 of the Hon'ble High Court of Delhi.

Respected Sir,

It is respectfully submitted that weeding out / destruction of as many as 8982 matured judicial case files (As per list attached- Annexure 'A') of different Magisterial Courts / Police Stations / Mauzas (nine in number) under West District at Rohini Courts (jurisdiction of West District remained here from January 2006 to October 2008), is to be initiated by this Record Room. In compliance with the directions of the Hon'ble High Court of Delhi passed in Criminal Appeal No. 736/2008, titled as 'State Vs. Tarif Singh' as mentioned in the captioned subject, before carrying out weeding out/destruction of matured judicial record, certain exercise has to be performed with regard to ascertaining the pendency of appeal, if any, in respect of these matured consigned judicial cases/record.

In view of the above, a brief description of cases like Police Stations , year, Goshwara Nos. and No. of Files (Annexure 'A'- 1 page) as well as lists of cases - scanned pages of Goshwara Registers contained in a CD (Annexure 'B') of this Record Room is annexed herewith with a request to issue necessary directions to the concerned Branch/Official(s) to circulate the same to all the appellate Sessions Courts of West District with a direction to ascertain/inform the pendency of appeal, if any, in respect of these cases within 15 days of receipt of the same to Record Room at Rohini Courts Complex on the e-mail id: "rrnw.ddc@gov.in". . Further, in case, no response is received within 15 days of receipt of this letter, it will be assumed that no appeal is pending in these cases and the same will be destroyed as per rule / directions contained in the approved MoM dated 27.01.2024 of the Committee to identify the category of cases which require digitization and 'Petty Cases' which do not Require Digitization.

This is issued with the prior approval of the Ld. Principal District & Sessions Judges, N/W & North, Rohini Courts, Delhi.

Yours faithfully,

Signature
7/5/2024
(BRANCH INCHARGE)
Record Room, North-West & North
Rohini Courts, Delhi.

Signature
07/05/2024

Signature
PD 283 (W)
07/05/2024

Forwarded
Signature
07/05/2024
OFFICER INCHARGE
Record Room
Rohini Court, Delhi

Annexures:-

'A':- Table showing the details of PS/Court-wise Mauzas of matured judicial case files of Police Stations under West District (consigned here during jurisdiction period from 01.01.2006 to 31.10.2008 at Rohini Courts as well as received of earlier years from R.R. {Crl.}, THC at the time of commencement of Rohini Courts) - in 1 page.

'B':- CD containing Soft copy (in PDF) of PS/Mauza-wise and Year-wise lists (15) of the aforesaid 8982 matured consigned judicial case files of Record Room (Magisterial Court).

List of Weedable Files

Pertaining to West District under This Single/Combined Record Room, N/W & North, Rohini Courts

(Consigned Here at Rohini Courts During Jan 2006 & Oct 2008 as well as

Received from R.R. (Criminal), THC at the Commencement of Record Room / Rohini Courts)

To Ascertain Appeals, if any, in These Cases for Weeding Out

S.N.	Name of the Police Station	Year	Goshwara Nos.	No. of Files
1.	Nangloi	2003	1-4	4 (consigned in R.R. RC) & Files not received from R.R. Cr., THC of 2003)
		2007	1201 – 1904 (Already Weeded Out: 1-1200)	704 (Weedable from Gosh. Nos.: 1201 – 1904)
		2008	1-1693	1693
Total				2401
2.	Uttam Nagar	2007	1-778	778
		2008	1-2466	2466
Total				3244
3.	Paschim Vihar	2005	350-499 (Already Weeded out: 1-349)	150 (Weedable Files= 150 from Gosh. Nos.: 350-499)
		2008	1-995	995
Total				1145
4.	Punjabi Bagh	2007	1-901	901
Total				901
5.	Hari Nagar	2008	639-923 (Already Weeding Out Done: 1-638)	285 (Weedable Files: 639-923)
Total				285
6.	Janak Puri	2008	1-423	423
Total				423
7.	Binda Pur	2007	1-9	9
		2008	1-44	44
Total				53
8.	Kirti Nagar	2006	1-99	99
Total				99
9.	EOW (ACMM-III)	2008	1-16	16
		2009	1-415	415
Total				431
All Total				8982

Anand - 1/1